

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT NO. II**

(52) C.P.(IB)-395(MB)/2020

CORAM:

SHRI RAVIKUMAR DURAISAMY
Member (Technical)

SHRI RAJASEKHAR V.K.
Member (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **03.02.2020**

NAME OF THE PARTIES: Swatantra Kumar
V/s
JVPD Properties Pvt. Ltd.

SECTION: 7 OF THE INSOLVENCY AND BANKRUPTCY CODE.

ORDER

1. The Learned Counsel for the Operational Creditor present.
2. Court Notice dated 03.02.2020 addressed to the Corporate Debtor has been handed over to the Counsel for the Financial Creditor in Open Court today for effecting service on the Corporate debtor by all available means, viz. Speed Post, Registered Post, Hand Delivery, E-mail delivery to the registered E-mail of the Corporate debtor as available on the MCA Company Master Database.
3. List this matter on **20.02.2020**.

Sd/-

RAVIKUMAR DURAISAMY
Member (Technical)

Sd/-

RAJASEKHAR V.K.
Member (Judicial)